2026:DHC:10504

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010426422024**

\+ O.M.P. 6/2024, I.A. 33972/2024, I.A. 33975/2024, I.A. 40086/2024, I.A.33975/2024, I.A. 3498/2025 and I.A. 31892/2025

RAMCHANDANI JAIKISHAN LACHMANDAS THR HIS POA HOLDER MAUSUF KHAN .....Petitioner

Through: None.

versus

VAIBHAV VIPIN RAHEJA & ANR. .....Respondents

Through: Ms. Geetika Kapur, Mr. Abhay Gupta and Ms. Divyanshi Goel, Advs. for R-1.
None for R-2.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 26.11.2026

1. The matter has been called out in revised list.

2. No one appears on behalf of the Petitioner as well as the Respondent No. 2. However, learned Counsel for the Respondent No. 1 is present.

3. Hence, the present petition is dismissed for want of prosecution. Pending application(s), if any, also stand disposed of.

OM PRAKASH SHUKLA, J

NOVEMBER 26, 2026
s.godara

Signature Not Verified
Signed By:GUNN
Signing Date:26.11.2026
18:44:45